

12.06 hrs.

## PAPERS LAID ON THE TABLE

AUDIT REPORT ON ACCOUNTS OF NATIONAL  
COUNCIL OF EDUCATIONAL RESEARCH AND  
TRAINING, 1969-70

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : I beg to lay on the Table a copy of the Audit Report (Hindi and English versions on the accounts of the National Council of Educational Research and Training for the year 1969-70. [*Placed in Library. See No. LT-3267/72.*]

NOTIFICATIONS AMENDING THE DELHI, MEERUT  
AND BULANDSHAHR MILK AND MILK PRODUCTS  
CONTROL ORDER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(1) S. O. 462(E) published in Gazette of India dated the 4th July, 1972, making certain amendment in the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1972.

(2) S. O. 480(F) published in the Gazette of India dated the 7th July, 1972, making certain amendment in the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1972.

[*Placed in Library See No. LT-3268/72*]

## NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table a

copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

(i) The Export of Coir Mattings (Inspection) Rules, 1972, published in Notification No. S. O. 1387 in Gazette of India dated the 3rd June, 1972.

(ii) The Export of Ceramic Products (Inspection) Amendment Rules, 1972, published in Notification No. S. O. 1444 in Gazette of India dated the 17th June, 1972.

(iii) The Export (Quality Control and Inspection) Amendment Rules, 1972, published in Notification No. S. O. 1855 in Gazette of India dated the 22nd July, 1972.

[*Placed in Library. See No. LT-3281/72.*]

PUBLIC PROVIDENT FUND (AMENDMENT) SCHEME  
1972

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table a copy of the Public Provident Fund (Amendment) Scheme, 1972 (Hindi and English versions) published in Notification No. G. S. R. 368(E) in Gazette of India dated the 1st August, 1972. Under sections 12 of the Public Provident Fund Act, 1968. [*Placed in Library. See No. 3282/72*]

STATEMENTS SHOWING ACTION TAKEN BY  
GOVERNMENT ON VARIOUS ASSURANCES  
PROMISES AND UNDERTAKINGS

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

## Fourth Lok Sabha

- (i) Statement No. XXXII
- (ii) Statement No. XXIV
- (iii) Statement No. XXXIII
- (iv) Statement No. XXII
- (v) Statement No. XXI
- (vi) Statement No. XXIII
- (vii) Statement No. XIV
- (viii) Statement No. XIII

- Second Session, 1967.
- Sixth Session, 1968
- Seventh Session. 1969
- Eight Session. 1969
- Ninth Session, 1969
- Tenth Session, 1970
- Eleventh Session, 1970
- Twelfth Session, 1970